

(b) and (c). Border forces have been strengthened both in force, in equipment and weaponry. Vigil has been increased. Border fencing and lighting is being done in specified areas.

[English]

Delicensing of Dairy Producing units

6823. SHRI MORESHWAR SAVE: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the government propose to delicense dairy producing units;
 (b) if so, the details thereof; and
 (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) to (c). As per the New Industrial Policy announced by the Government on 24.7.1991, the item "milk foods and malted foods" has been delicensed.

[Translation]

Community Farming scheme

6824. DR. LAL BHADUR RAWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the crops being grown in Uttar Pradesh under the Community Farming Scheme;

(b) whether the Government propose to implement Centrally sponsored schemes for cultivation of wheat, maize, millet, sugarcane, rice and vegetable in Uttar Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No Community Farming Scheme is being implemented in Uttar Pradesh.

(b) For increasing production of rice, Centrally Sponsored Scheme of integrated programme for Rice Development is being implemented in Uttar Pradesh. Similarly, for increasing production of wheat, maize, millets and vegetables, Central Sector Schemes are in operation.

(c) The details of the Centrally Sponsored Scheme of Integrated programme for Rice Development are as follows:-

<i>Programme</i>	<i>Allocation for 1991-92 Central Share (Rs. in lakhs)</i>	<i>Pattern of Assistance</i>
1	2	3
(a) Propagation of improved rice production technology	1280.00	75:25
(b) Rice seed Minikit and State Level Training	19.46	100% Central Share